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- (i) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1977-78.
 - (ii) A copy of the Review (Hindi and English versions) on the working of the Indian Institute of Technology, Delhi for the year 1977-78.
 - (iii) A statement (Hindi and English versions) showing (i) reasons for delay and (ii) reasons for not laying simultaneously the Hindi version of the document mentioned at (i) above. [Placed in Library. Sec No. LT-3182/78].

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS FOR 1977-78, ANNUAL REPORT, AUDITED AC-COUNTS AND REVIEW OF REGIONAL EN-GINEERING COLLEGE. WARANGAL PRADESH), (ANDHRA FOR 1977-78 CERTIFIED ACCOUNTS INSTITUTE TECHNOLOGY. Indian OF MADRAS FOR 1977-78 WITH STATEMENT FOR NOT LAYING THE HINDI VERSION

DR. PRATAP CHANDRA CHUN-DER: I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1977-78.
 - (ii) A copy of the Review (Hindi and English versions) on the working of the Indian Institute of Technology, Madras, for the year 1977-78. [Placed in Library. See No. LT-3183/78].
- (2) (i) A copy of the Annual Report of the Regional Engineering College, Warangal (Andhra Pradesh) for the year 1977-78.
 - (ii) A copy of the Audited Accounts of the Regional Engineering College, Warangal (Andhra Pradesh) for the year 1977-78, together with the Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) on the working of the Regional En-

- gineering College, Warangal (Andhra Pradesh) for the year 1977-78. [Placed in Library. See No. LT-3184/78].
- (3) (i) A copy of the Certified Accounts of the Indian Institute of Technology, Madras, for the year 1977-78 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
 - (ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the documents mentioned at (i) above. [Placed in Library. See No. LT-3185/78].

Annual Report of Coir Board for 1977-78 with a statement Re. Review, Review and Annual Report of National Small Industries Corporation Ltd., New Delhi for 1977-78, Certified Accounts and Review Thereon of Khadi and Village Industries Commission for 1976-77 with a statement for Delay and Imported Cement Control (Fourth and Fifth Amendment) Orders, 1978

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): Sir, on behalf of Shri George Fernandes, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) for the year 1977-78 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.
 - (ii) A statement (Hindi and English versions) explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Board is being laid. [Placed in Library. See No. LT-3186/78].